

(c) the amount sanctioned for the purpose and the time by which these institutions are likely to be established?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. No such announcement has been made by the Government.

(b) and (c) Do not arise.

Declaration of Palace of Rani Siromoni of Karnagarh as Heritage Palace

3121. SHRI LAKSHMAN CHANDRA SETH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have any scheme to declare the palace of Rani Siromoni of Karnagarh at Midnapur as heritage palace; and

(b) if so, the details thereof and if not, the step likely to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) Question does not arise.

Consumer Information Centres, Kerala

3122. SHRI VARKALA RADHAKRISHNAN:
SHRI S. AJAYA KUMAR:
SHRI SURENDRAN CHENGARA:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether a meeting of Food and Civil Supplies Secretaries held to discuss setting up of Consumer Information Centres and infrastructure facilities to consumer courts;

(b) if so, the details thereof;

(c) whether the Kerala has requested for setting up of Consumer Information Centres and additional financial assistance for the purpose; and

(d) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (d) In the meeting with the Secretaries incharge of Consumer Affairs, held on 10.11.97, State/UTs were asked to ensure provisions of adequate infrastructure and supporting staff for consumer courts. They were also advised to fully utilise the one time grant sanctioned by the Central Government for improvement of the infrastructure of the consumer courts.

A proposal to establish consumer information centres at Thiruvananthapuram, Kochi and Kozhikode had been received from the Government of Kerala. Since the Central Standing Committee on Consumer Welfare Fund has taken a decision to provide financial assistance for one such centre in each State/UT to begin with, the State Government was advised to submit their proposal for one such centre in the proforma prescribed under the Consumer Welfare Fund Rules, 1992.

[Translation]

Migration of Labourers

3123. SHRI CHANDRASHEKHAR SAHU: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware that there has been migration of labourers in Chhatisgarh area of Madhya Pradesh due to drought;

(b) if so, the details thereof;

(c) whether the State has sent any scheme to the Union Government to check migration; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

Religious Courses in Curriculum

3124. SHRI G. GANGA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: